

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 988 of 2020

In the matter of:

Ireo Fiveriver Home Buyers Welfare Association

....Appellant

Vs.

**Krishan Vrind Jain, Resolution Professional for
M/S Ireo Fiveriver Pvt Ltd.**

....Respondent

Present:

**Appellant: Mr. Abhishek Anand and Mr. Kunal Godhwani,
Advocates.**

**Respondent: Mr. Pulkit Deora, Ms. Navya Khillon, Advocates for
RP.
Mr. Rahul Malhotra and Ms. Himanshi Madan
Advocate (intervention, for FC- HDFC)**

ORDER
(Through Virtual Mode)

08.01.2021: Written submissions have been filed by both the parties.
Same are taken on record.

Post the matter 'for admission (after notice)' on 8th February, 2021.

Interim directions to continue.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

Ash/NN